

(b) the countries with which the barter agreements were entered into and the commodities in exchange of which such foodgrains were received?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) Five.

(b) Barter agreements were entered into with Burma, China, U.S.S.R., Pakistan and Argentine for exchange of jute goods, raw jute, shellac, tobacco, tea and U. S. Wheat.

#### TELEPHONE CONNECTIONS FOR BHATAPARA

**935. Shri B. N. Misra:** (a) Will the Minister of Communications be pleased to state since when the Public Telephone Call Office has been opened at Bhatapara post-office, District Raipur in Madhya Pradesh and what is the total amount of income out of it during the year 1952-53?

(b) Have the people of Bhatapara town applied for the telephonic connections at their residences and business premises?

(c) If so, how many applications have been made and since when?

(d) Have they been supplied with telephonic connections at their houses?

(e) If not, why not?

(f) Do Government propose to provide telephonic connections at the shops and residences of the private individuals who have applied for them?

(g) If so, when are they likely to get the same?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The Public Call Office at Bhatapara was opened on 20th May 1948. The income during the 11 months from April, 1952 to February, 1953 was Rs. 10,254-11-0

(b) Yes.

(c) About 30 requisitions have been received since last year.

(d) 7 connections have so far been given.

(e) and (g). A proposal has been taken up for installing a larger type of switch-board. More connections are expected to be given during the current year.

(f) Yes.

#### PUBLIC CALL OFFICE FOR BALODA BAZAR

**936. Shri B. N. Misra:** Will the Minister of Communications be pleased to state whether Government propose to open a Public Call Office at Baloda Bazar, District Raipur in Madhya Pradesh?

**The Deputy Minister of Communications (Shri Raj Bahadur):** Yes.

#### RAIPUR EXCHANGE OFFICE

**937. Shri B. N. Misra:** (a) Will the Minister of Communications be pleased to state the total number of working telephone connections at the Raipur Exchange Office in Madhya Pradesh and how many applications for new connections are pending at present?

(b) When are they expected to be disposed of?

(c) What are the total number of telephone connections that can be worked on the Board there at present?

(d) What is the total length of flexible wire which a subscriber can get with his telephone to be fixed between the Ceiling Rose and the Rossette?

(e) Can the subscriber increase its length by paying for the cost of extra wire demanded by him?

(f) Is there any upper limit for the length of the flexible wire?

(g) If so, what?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a)—

Direct connections	266
Extensions	43
Pending applications	42

(b) By March, 1954.

(c) 285.

(d) The length of the flexible wire is not prescribed and is determined in each case just to suffice for fixing the telephone at the spot desired by the subscriber.

(e) Yes, exceptionally, on payment of the prescribed rental.

(f) and (g). There is no upper limit but the Department does not encourage lengths exceeding 10 yards as longer lengths of flexible wire cause heavy increase of fault liability.